



ଓଡ଼ିଶା ସରକାର  
ରାଜସ୍ୱ ଓ ବିପର୍ଯ୍ୟୟ ପରିଚାଳନା ବିଭାଗ  
(ବିପର୍ଯ୍ୟୟ ପରିଚାଳନା)  
GOVERNMENT OF ODISHA  
REVENUE & DISASTER MANAGEMENT DEPARTMENT  
(DISASTER MANAGEMENT)

By Fax/e-mail/Post

ରାଜୀବ ଭବନ, ଭୁବନେଶ୍ୱର-୭୫୧୦୦୧  
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No. 2294 /R&DM(DM) Date: 23-04-2020  
RDM-RLF-MISC-0040-2020

**ORDER**

Whereas it is imperative to adopt strict social distancing and isolation measures to contain the spread of COVID-19, which is playing havoc in many countries across the world, including India

And Whereas, the Government of Odisha, vide Revenue & DM (Disaster Management) Department Notification No.1706/R&DM(DM) dated 13<sup>th</sup> March 2020, has declared COVID-19 as a 'Disaster' under section 2(d) of the Disaster Management Act, 2005 for the State of Odisha;

And Whereas, the Government of Odisha, in exercise of powers conferred under section 2 of the Epidemic Disease Act, 1897 and the Odisha COVID-19 Regulation, 2020 has ordered lockdown of the entire State vide order No. 2214/R&DM(DM) Dated 17.04.2020 till midnight of 3<sup>rd</sup> May 2020;

And whereas, detection of significant numbers of COVID-19 cases in the districts of Jajpur, Bhadrak and Balasore in last few days requires aggressive contact tracing, quarantine, testing and isolation as well as containment in the interest of health of general public;

And whereas, the State Disaster Management Authority (SDMA) has authorized the Chief Secretary of the State to make any addition or alteration to the Order No.2035/R&DM(DM) dated. 27.03.2020 on measures for containment of COVID-19 in the State;

Now therefore, the State Government do hereby order for **complete shutdown from 10 PM of 23.04.2020 (Thursday) to 10 AM of 26.04.2020 (Sunday) in the of districts of Jajpur, Bhadrak and Balasore:**

During this shutdown period, the guidelines issued earlier vide Order No.2035/ R&DM (DM) dated 27.03.2020, No.2056/ R&DM (DM) dated.30.03.2020, order No.2214/ R&DM(DM) dated 17.04.2020 and any

**other order issued by Govt. in contravention to this order, shall remain suspended, for the above three districts.**

**All offices, shops and establishments in the above three districts shall remain closed, except:**

- a. Hospitals
- b. Police, Fire and Ambulance
- c. Telecom services identified by Secretary, Electronics & IT Dept.
- d. Petrol pumps identified by respective District Authorities
- e. Railways and Sea-port for Cargo operation
- f. Electronic Media identified by respective District Authorities
- g. IT/ITES/Call Centers relating to COVID-19 management (other IT/ITES as identified by Secretary, E&IT Dept.)
- h. Water Supply, sanitation and sewerage
- i. Electricity supply and distribution
- j. Medicine stores as identified by respective District Authorities
- k. Movement of goods vehicles, loaded or unloaded
- l. COVID-19 Tracing, Testing, Quarantine, Isolation and Containment related movements allowed by H&FW Dept or by the respective District Authorities.
- m. Manufacturing units of essential goods and production units which require continuous process, with in-situ labour and adequate social distancing

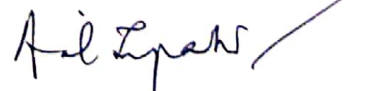
All movement passes issued, if any, by any authority stand ***SUSPENDED*** during this shutdown. If required, fresh passes shall be issued by Collector & DM/ SP, of the districts of Jajpur, Bhadrak and Balasore within their respective jurisdictions during the shutdown period.

During the period of the Shutdown, the Sarpanch(s) of the Gram Panchayats and Authorities of ULBs shall launch a massive operation and enlist all such persons who may have come from outside the state to their respective Gram Panchayat/ ULB areas, assist the District Administration in aggressive contact tracing and render all assistance to the District Administration as required. Sarpanch(s) of all Gram Panchayats shall act as per order No. 2232/ R&DM(DM) dated 19.04.2020 and ULBs shall act as per order No. 2235/ R&DM(DM) dated 19.04.2020.

**Any violation of this order shall entail prosecution under the penal provisions of Disaster Management Act, 2005 and IPC.**

The Collector & DM of the districts of Jajpur, Bhadrak and Balasore are authorized to issue any further instructions/restrictions to enforce complete shutdown in their respective areas.

By orders of Governor

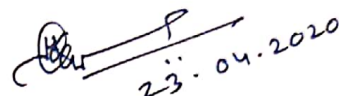


(CHIEF SECRETARY)

**Memo No. 2295/R&DM(DM)**

**Date: 23.04.2020**

Copy forwarded to the Private Secretary to Hon'ble Chief Minister/ Private Secretary to all Ministers/ OSD to Chief Secretary/ Private Secretary to Development Commissioner/ Private Secretary to Agriculture Production Commissioner for kind information of Hon'ble Chief Minister/ Hon'ble Ministers/ Chief Secretary/ Development Commissioner/ Agriculture Production Commissioner.

Handwritten signature and date: 23.04.2020

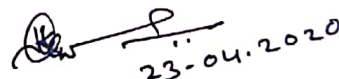
Special Relief Commissioner &

Additional Chief Secretary to Govt.  
(Disaster Management)

**Memo No. 2296/R&DM**

**Date: 23.04.2020**

Copy forwarded to the Addl. Chief Secretary/ Principal Secretary/ Commissioner-cum-Secretary of all Departments/ Director General of Police/ Director General of Police, Fire Services/ Revenue Divisional Commissioner, Cuttack/ DIG Eastern Range Balasore/ DIG, Central Range, Cuttack / Collector and District Magistrate, Jajpur/ Bhadrak/ Balasore/ Superintendents of Police, Jajpur/ Bhadrak/ Balasore for information and immediate necessary action.

Handwritten signature and date: 23-04.2020

Special Relief Commissioner &

Additional Chief Secretary to Govt.  
(Disaster Management)